

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 844
TO BE ANSWERED ON 10.02.2020.

Human Wildlife Conflict

844. PROF. MANOJ KUMAR JHA :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware that human wildlife conflict is on rise in the country;
- (b) if so, the action plan for tackling this; and
- (c) the data for last five years on loss of human life and various species of wildlife due to this conflict, State-wise and year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) and (b) Incidents of human wildlife conflicts are reported from various parts of the country. The Wild Life (Protection) Act, 1972 empowers the State Chief Wildlife Warden for taking appropriate measures for management of human wildlife conflict situations. The Ministry of Environment, Forest and Climate Change has issued advisories dated 24th December 2014 and 1st June 2015, in context of human wildlife conflicts to all the States /UT's, wherein they have been requested to take proactive steps including exercise of powers under the Wild Life (Protection) Act, 1972, for mitigation of human wildlife conflict.

In addition, there is provision for payment of compensation for the victims of man-animal conflicts. The Ministry of Environment, Forest and Climate Change also provides financial assistance to States /UT's under the Centrally Sponsored Schemes of development of Wildlife Habitats, Project Tiger and Project Elephant for management of wildlife and its habitats. This assistance also includes compensation for depredation by wild animals including crop damage, loss of life and property.

- (c) The management of forest and wildlife is primarily the responsibility of the concerned State Governments/UT Administration and as such, the details of all types of human wildlife conflicts in the country are not collated in the Ministry. However, details of human deaths due to elephant and tiger, as available in the Ministry, during the last five years are at **Annexure 1 and Annexure 2** respectively. The number of deaths of elephants in the country due to various causes, as available with the Ministry is at **Annexure 3A, 3B, 3C and 3D**.

Annexure-1**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA
UNSTARRED QUESTION NO. 844 RAISED BY PROF. MANOJ KUMAR JHA,
REGARDING 'HUMAN WILDLIFE CONFLICT' DUE FOR REPLY ON 10.02.2020****Number of Human deaths due to elephants as reported by States**

S. No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	2	0	2	6	7
2	Arunachal Pradesh	1	1	NR	NR	0
3	Assam	54	31	91	72	84
4	Chhattisgarh	32	53	74	74	56
5	Jharkhand	53	66	59	84	87
6	Karnataka	53	47	49	22	12
7	Kerala	20	6	33	15	27
8	Maharashtra	3	1	0	0	1
9	Meghalaya	5	6	5	7	3
10	Nagaland	1	1	1	0	1
11	Odisha	65	89	66	105	72
12	Tamil Nadu	31	49	43	49	47
13	Tripura	1	0	2	0	NR
14	Uttar Pradesh	1	0	3	1	0
15	Uttarakhand	7	7	4	5	3
16	West Bengal	89	112	84	66	52
	Total	418	469	516	506	452

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Number of Human deaths due to Tigers as reported by States

S. No.	State	2014	2015	2016	2017	2018	2019	Total
1	Andhra Pradesh	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	1	0	1	1	1	0	4
4	Bihar	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0
6	Jharkhand	0	0	0	0	0	0	0
7	Karnataka	1	2	0	0	1	4	8
8	Kerala	0	3	0	0	0	0	3
9	Madhya Pradesh	12	8	10	5	2	1	38
10	Maharashtra	13	7	19	7	2	26	74
11	Mizoram	0	0	0	0	0	0	0
12	Orissa	0	0	0	0	2	0	2
13	Rajasthan	0	1	0	0	2	5	8
14	Tamil Nadu	3	1	1	0	0	0	5
15	Telangana	0	0	0	0	0	0	0
16	Uttar Pradesh	2	1	15	19	5	7	49
17	Uttarakhand	3	1	2	0	1	3	10
18	West Bengal	12	18	14	12	15	3	74
Year wise total		47	42	62	44	31	49	275

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Elephant casualties due to train accidents as reported by States

S.No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
1	Assam	3	5	10	10	2
2	West Bengal	3	5	3	2	6
3	Tamil Nadu	0	0	2	0	0
4	Jharkhand	0	0	2	0	0
5	Kerala	0	0	2	0	1
6	Odisha	0	1	0	2	7
7	Tripura	0	0	0	0	NR
8	Uttarakhand	0	0	2	5	1
9	Uttar Pradesh	0	0	0	0	0
10	Karnataka	0	0	0	1	2
	Total	6	11	21	20	19

Annexure –3 (B)

Elephant casualties due to electrocution as reported by States

S.No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	2	2	1	0	2
2	Arunachal Pradesh	0	0	NR	NR	0
3	Assam	13	9	11	24	9
4	Chhattisgarh	2	5	3	2	6
5	Jharkhand	0	0	0	1	1
6	Karnataka	15	8	6	10	9
7	Kerala	3	1	5	4	6
8	Maharashtra	0	0	0	0	0
9	Meghalaya	3	0	1	3	0
10	Nagaland	0	0	0	0	4
11	Odisha	4	14	6	9	24
12	Tamil Nadu	9	8	7	11	10
13	Tripura	0	0	0	0	NR
14	Uttar Pradesh	0	0	3	0	3
15	Uttarakhand	4	1	4	3	3
16	West Bengal	9	15	9	2	4
	Total	64	63	56	69	81

Annexure –3 (C)

Elephant deaths due to poaching as reported by States

S. No	State	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	0	0	0	0	0
2	Arunachal Pradesh	0	0	NR	NR	0
3	Assam	1	3	2	4	0
4	Chhattisgarh	0	0	0	0	0
5	Jharkhand	0	0	0	1	1
6	Karnataka	0	7	4	0	0
7	Kerala	0	16	2	0	0
8	Maharashtra	0	0	0	0	0
9	Meghalaya	1	1	1	0	1
10	Nagaland	0	4	0	1	0
11	Odisha	4	2	2	2	2
12	Tamil Nadu	0	0	1	0	1
13	Tripura	1	0	0	0	NR
14	Uttar Pradesh	0	0	0	0	0
15	Uttarakhand	0	0	0	0	1
16	West Bengal	3	1	1	0	0
	Total	10	34	13	8	6

Annexure –3 (D)

Elephant deaths due to poisoning as reported by States

S. No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	0	1	0	0	0
2	Arunachal Pradesh	0	0	NR	NR	0
3	Assam	3	1	4	6	8
4	Chhattisgarh	0	0	0	0	0
5	Jharkhand	0	2	0	0	0
6	Karnataka	0	0	0	1	0
7	Kerala	0	1	0	0	1
8	Maharashtra	0	0	0	0	0
9	Meghalaya	0	0	0	0	0
10	Nagaland	0	0	0	0	0
11	Odisha	0	0	0	1	0
12	Tamil Nadu	0	0	0	0	0
13	Tripura	0	0	0	0	NR
14	Uttar Pradesh	0	0	0	0	0
15	Uttarakhand	0	0	0	0	NR
16	West Bengal	0	0	0	0	0
	Total	3	5	4	8	9
